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- (ii) Extended period of construction of the first ship due to delay in the commissioning of certain indigenously procured crucial facilities like the 150 T Crane etc. A new Pricing Policy is also being evolved.
- (iii) Interest Commitments during the initial production Phase on loan capital provided by the Government.

Making Badalapur A Terminal Destination

2507. SHRI A. T. PATIL : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is a demand for making Badalapur (District Thane, Maharashtra) as a terminal for a few trains; and

(b) if so, what action government have taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) Four pairs of trains are already terminating/originating at Badalapur. The terminal facilities have been reviewed and are being suitably augmented.

चेतक एक्सप्रेस में चित्तौड़गढ़ से एक सवारी डिब्बा जोड़ा जाना

2508. प्रो० निर्मला कुमारी शक्तावत: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि चित्तौड़गढ़ (राजस्थान) पश्चिम रेलवे के सबसे बड़े जंक्शनों में से एक है ;

(ख) क्या यह भी सच है कि वहां से दिल्ली और जयपुर के लिए चेतक एक्सप्रेस ही एकमात्र गाड़ी है; और

(ग) क्या यह भी सच है कि उक्त गाड़ी में चित्तौड़गढ़ से कोई अतिरिक्त सवारी डिब्बा न लगाए जाने के कारण बहुत से यात्रियों को बड़ी कठिनाई का सामना करना पड़ता है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) : (क) यात्री यातायात को देखते हुए चित्तौड़गढ़ पश्चिम रेलवे का एक सब से बड़ा जंक्शन नहीं है ।

(ख) और (ग) . जी हां । नियमित आधार पर एक अतिरिक्त डिब्बे के कर्षण के लिए 15/16 चेतक एक्सप्रेस में स्थान न होने के कारण इस गाड़ी के साथ चित्तौड़गढ़ से दिल्ली के लिए एक अतिरिक्त डिब्बा लगाना परिचालन की दृष्टि से व्यावहारिक नहीं है ।

विदेश जाने वाले डाक्टर

2509. प्रो० निर्मला कुमारी शक्तावत : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि भारत में प्रतिवर्ष कितने चिकित्सा-स्नातक तैयार होते हैं और कितने डाक्टर प्रतिवर्ष विदेशों में जा रहे हैं ?

स्वास्थ्य तथा परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री निहार रंजन लास्कर) : भारतीय आयुर्विज्ञान परिषद् के पास उपलब्ध सूचना के अनुसार 1976-77 से 1978-79 की अवधि के दौरान 38043 चिकित्सा स्नातक पास हुये थे ।

भारत सरकार उच्च शिक्षा अथवा नौकरी के लिये विदेशों में जाने वाले डाक्टरों की संख्या का रिकार्ड नहीं रखती तथापि वैज्ञानिक और तकनीकी कामियों के भारतीय विदेश अनुभाग (वैज्ञानिक तथा औद्योगिक अनुसंधान परिषद्) के राष्ट्रीय रजिस्टर में दर्ज किये गये डाक्टरों की संख्या इस प्रकार है :—

वर्ष	कुल	वापिस आये
1-1-79 को	4389	2267
1-1-80 को	4510	2301

जयपुर-सवाई माधोपुर रेल लाइन

2510. प्रो० निर्मला कुमारी शर्मावत : क्या रेल मंत्री यह बताने की कृपा करेंगे कि जयपुर से टोंक होकर सवाई माधोपुर तक रेल लाइन बनाने का कोई प्रस्ताव सरकार के विचाराधीन है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) : जयपुर और सवाई माधोपुर पहले से ही मीटर लाइन से सम्बद्ध है । तथापि, इन स्थानों को टोंक के रास्ते जोड़ने का कोई प्रस्ताव नहीं है ।

Railway Accidents including Derailments during the last three months

2511. SHRI G. M. BANATWALLA :
SHRI RAM AWADH:
SHRI AMARSINH RATHAWA:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of people who died or were injured, and the amount of damage caused to the railways in money;

(b) the general causes for these accidents, details of enquiry instituted and whether any sabotage was discovered or suspected; and

(c) the compensation paid to the victims of the Railway accidents including derailments during the last three months in each of the railway zones?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) In the train accidents which occurred during the period August to October, 1980, 86 persons were killed and 270 injured. The cost of damage to railway property involved therein has been estimated at approximately Rs. 2,50,00,000.

(b) The causes including prima facie causes of these accidents are as under :

(i) Failure of railway staff	77
(ii) Failure of persons other than railway staff	26
(iii) Failure of equipment	72
(iv) Accidental	25
(v) Cause could not be established	1
(vi) Causes not yet finalised	60
Total	261

While 11 train accidents have been enquired into by Commissioners of Railway Safety, who are a statutory authority functioning under the administrative control of the Ministry of Tourism & Civil Aviation, the rest were enquired into by the respective railway administrations at various levels depending upon the nature of the individual accidents.

None of the train accidents which occurred during August to October, 1980 is reported to have been caused by sabotage.

(c) No compensation has so far been paid, under Indian Railways Act, 1890 to the victims of train accidents that occurred during the last three months. The compensation will be decided by the Claims Commissioners to whom claim applications can be preferred within a period of three months from the date of occurrence of the accident who may, on good cause shown, also allow any